

(a) whether the Andaman and Nicobar Administration has sent a proposal regarding setting up of an Agro-Industries Corporation in the Union Territory of Andaman and Nicobar Islands ; and

(b) if so, when such a proposal was received and the details of action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) Does not arise.

Representation for Allotment of Land in Middle Andaman

3177. SHRI MANORANJAN BHAKTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a representation has been received from the people of Uttarayan and Kadamtala, Middle Andaman (A and N Islands) for allotment of agricultural land in nearby areas where forest clearance was done by the Forest Department ; and

(b) if so, when Government propose to release such land for allotment to the landless agriculturists ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No proposal from Andaman and Nicobar Administration for allotment of forest land to people of Uttarayan and Kadamtala, Middle Andaman Island, has been received.

(b) Does not arise.

Persons Allotted Agricultural Land during 1970 in A. and N. Islands

3178. SHRI MANORANJAN BHAKTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether prior to the enactment of Forest Conservation Act, some persons were allotted agricultural land during 1970 and yet physical possessions were not given as

the Ministry has not agreed to dereserve the said forest lands ;

(b) if so, the action Government propose to take to allot agricultural land for which allotment orders have already been issued during 1970 ; and

(c) whether the A and N Administration has proposed to Government for de-reservation of certain areas and if so, what action has been taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

New Housing Projects Approved by HUDCO

3179. SHRI MOHAN LAL PATEL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Housing and Urban Development Corporation has approved new housing projects in the country ;

(b) if so, the details thereof ;

(c) the amount earmarked and the names of the cities in Gujarat which have been covered under the scheme ;

(d) whether the work has been started and if so, the progress made so far ; and

(e) if not, the time by which the scheme will be implemented ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) During the year 1984-85, and as on 31.7.84, HUDCO has sanctioned 165 schemes with loan assistance of the order of Rs. 71.19 crores.

(c) Under the above sanctions, the State of Gujarat has been sanctioned 14 schemes